

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 13/(MAH)/2016
CA. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017

NAME OF THE PARTIES: M/s. Man Industries (India) Ltd. & Ors.
V/s
M/s. Man Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mr. Gauraj Shah Y.B. Kanga & Company Advocates for Petitioner	Counsel	
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Order

CA No.41 & 42/397-398 in TCP No.13/397-398/NCLT/MB/MAH/2016
TCP No.67/397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 22.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)